

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General (Camp) at Jammu)
e-mail: (non-gazettedmainwing@gmail.com)

NOTIFICATION

Subject: Re-designation/upgradation/merger of 02 posts of Court Officers as Section Officers, in pay level-7(44900-142400) in the High Court of Jammu & Kashmir and Ladakh.

NOTIFICATION

No. 1526 of 2026/RG/NG-10(I) Dated: 28-09-2026

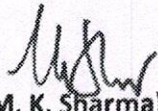
In exercise of the powers conferred under Rule 6 of the Jammu and Kashmir High Court Staff (Conditions of Service) Rules 1968, Hon'ble the Chief Justice of High Court of Jammu & Kashmir and Ladakh, has been pleased to make the modifications to order No. 579 dated 24-10-2008 as modified from time to time, in the following manner:

"02 posts each of "Court Officer" in pay grade of Rs. 6500-10500 (PR) now revised to Level-6E (35900-113500) mentioned below "P.A./Senior Scale Stenographer" and above "Supervisor"; and 02 posts of "Assistant Court Officers" in pay grade of Rs. 5000-8000 (PR) now revised to pay Level-6B (35600-112800) mentioned below "Librarian" and above "Data Entry Operator" in High Court Order No. 579 dated 24-10-2008, is hereby deleted/reduced from the Recruitment Rules.

Consequent upon the above, sanction is accorded to the creation of 02 posts each of Section Officers and Head Assistants in pay Level-7 (44900-142400) and pay Level-6B (35600-112800), respectively, by corresponding abolition of 02 posts of Court Officers in pay Level-6E (35900-113500) and 02 posts of Assistant Court Officers in pay Level-6B (35600-112800), as per concurrence conveyed by the Law Department vide communication No. Law-Jud/17/2021-10 dated 12-06-2026. Further, 02 posts each of Section Officers and Head Assistants in pay Level-7 (44900-142400) and pay Level-6B (35600-112800), respectively, is hereby included in the Recruitment Rules.

Furthermore, Note (3) added to High Court Order No. 579 dated 24-10-2008, pursuant to High Court Order No. 1408 dated 23-02-2019, is hereby treated as rescinded."

By order.

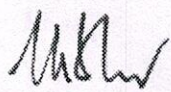

(M. K. Sharma)
Registrar General

No: 44166-35 of 2026/RG/NG

Dated 28-09-2026

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh
2. Secretary to Hon'ble Mr. Justice _____
.... for information of His Lordship.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar
4. Director Jammu & Kashmir Judicial Academy, Moominabad, Srinagar
5. Registrar Rules, High Court of Jammu & Kashmir and Ladakh, Srinagar
6. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs, Civil Secretariat, Srinagar. This is in reference to his office communication No. Law-Jud/17/2021-10 dated 12-06-2026, for information and necessary action.
7. Registrar Judicial, High Court Wing, Jammu/Srinagar
8. Registrar Recruitment, High Court Main Wing, Srinagar
9. Registrar Computers (IT), High Court of J&K, Srinagar
10. Chief Accounts Officer, High Court Main Wing, Srinagar
....for information.
11. Central Project Coordinator, e-Courts, High Court of J&K, Jammu for uploading the same on the official website of the High Court of J&K.
12. Manager, Government Press, Jammu for publication of the same in the next Government Gazette.
13. In-Charge, Library, High Court Wing, Jammu/Srinagar for keeping the record of the same.
14. Order file.


Registrar General